

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Chief Justice's Secretariat)

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## ORDER

No.: 483 of 2021/RG/Psy Dated: 08-07-2021

Consequent upon the acceptance of representations, the following transfers and postings of System Officers and System Assistants in Subordinate Judiciary of UTS of J&K and Ladakh are made in the interest of administration:

### System Officers.

1. Shri Showkat Hussain Khan, System Officer, in the Court of Pr. District & Sessions Judge, Baramulla is transferred and posted as such in the Court of Pr. District & Sessions Judge, Kulgam vice Shri Prince Hilal Ahmad Rather.
2. Shri Prince Hilal Ahmad Rather, System Officer, in the Court of Pr. District & Sessions Judge, Kulgam is transferred and posted as such in the Court of Pr. District & Sessions Judge, Ramban vice Shri Bashir Ahmad Bhat
3. Shri Bashir Ahmad Bhat, System Officer, in the Court of Pr. District & Sessions Judge, Ramban is transferred and posted as such in the Court of Pr. District & Sessions Judge, Pulwama vice Shri Malik Tariq Mohd.
4. Shri Malik Tariq Mohd, System Officer, in the Court of Pr. District & Sessions Judge, Pulwama is transferred and posted as such in the Court of Pr. District & Sessions Judge, Udhampur vice Shri Zahoor-u-Jan.
5. Shri Zahoor-u-Jan, System Officer, in the Court of Pr. District & Sessions Judge, Udhampur is transferred and posted as such in the Court of Pr. District & Sessions Judge, Budgam vice Shri Mohd. Iqbal Bhat.
6. Shri Mohd. Iqbal Bhat, System Officer, in the Court of Pr. District & Sessions Judge, Budgam is transferred and posted as such in the Court of Pr. District & Sessions Judge, Baramulla vice Shri Showkat Hussain.
7. Shri Bilal Ahmad Mir, System Officer, in the Court of Pr. District & Sessions Judge, Kupwara is transferred and posted as such in the Court of Pr. District & Sessions Judge, Shopian vice Shri Javeed Ahmad Bhat.
8. Shri Javeed Ahmad Bhat, System Officer, in the Court of Pr. District & Sessions Judge, Shopian is transferred and posted as such in the Court of Pr. District & Sessions Judge, Bhaderwah vice Shri Waseem-UI-Haq.

9. Shri Waseem-Ul-Haq, System Officer, in the Court of Pr. District & Sessions Judge, Baderwah is transferred and posted as such in the Court of Pr. District & Sessions Judge, Kishtwar vice Shri Rizwan Ajaz Bhat.
10. Shri Rizwan Ajaz Bhat, System Officer, in the Court of Pr. District & Sessions Judge, Kishtwar is transferred and posted as such in the Court of Pr. District & Sessions Judge, Anantnag vice Shri Tajher Bashir.
11. Shri Tajher Bashir, System Officer, in the Court of Pr. District & Sessions Judge, Anantnag is transferred and posted as such in the Court of Pr. District & Sessions Judge, Kargil vice Shri Zahoor Ahmad Dar.
12. Shri Zahoor Ahmad Dar, System Officer, in the Court of Pr. District & Sessions Judge, Kargil is transferred and posted as such in the Court of Pr. District & Sessions Judge, Kupwara vice Shri Bilal Ahmad Mir.
13. Shri Jahangir Qayoom, System Officer, in the Court of Pr. District & Sessions Judge, Bandipora is transferred and posted as such in the Court of Pr. District & Sessions Judge, Ganderbal vice Shri Sajad Ahmad Wani.
14. Shri Sajad Ahmad Wani, System Officer, in the Court of Pr. District & Sessions Judge, Ganderbal is transferred and posted as such in the Court of Pr. District & Sessions Judge, Bandipora vice Shri Jahangir Qayoom.
15. Shri Anupam Wangoo, System Officer, in the Court of Pr. District & Sessions Judge, Reasi is transferred and posted as such in the Court of Pr. District & Sessions Judge, Jammu vice Shri Naresh Kumar
16. Shri Naresh Kumar, System Officer, in the Court of Pr. District & Sessions Judge, Jammu is transferred and posted as such in the Court of Pr. District & Sessions Judge, Kathua vice Ms. Shivani Gupta.
17. Ms. Shivani Gupta, System Officer, in the Court of Pr. District & Sessions Judge, Kathua is transferred and posted as such in the Court of Pr. District & Sessions Judge, Samba vice Ms. Ruchy Gupta.
18. Ms. Ruchy Gupta, System Officer, in the Court of Pr. District & Sessions Judge, Samba is transferred and posted as such in the Court of Pr. District & Sessions Judge, Reasi vice Shri Anupam Wangoo.
19. Shri Varun Chibber, System Officer, in the Court of Pr. District & Sessions Judge, Rajouri is transferred and posted as such in the Court of Pr. District & Sessions Judge, Poonch against available vacancy. He shall hold an additional charge of System Officer, in the court of Pr. District & Sessions Judge, Rajouri.

### System Assistants.

20. Shri Zubair Ahmad Khan, System Assistant, in the Court of Pr. District & Sessions Judge, Ramban is transferred and posted as such in the Court of Pr. District & Sessions Judge, Baramulla vice Shri Iqbal Hussain Beigh.
21. Shri Iqbal Hussain Beigh, System Assistant, in the Court of Pr. District & Sessions Judge, Baramulla is transferred and posted as such in the Court of Pr. District & Sessions Judge, Anantnag vice Shri Suhail Bin Sidiq.
22. Shri Suhail Bin Sadiq, System Assistant, in the Court of Pr. District & Sessions Judge, Anantnag is transferred and posted as such in the Court of Pr. District & Sessions Judge, Bhaderwah vice Shri Abdul Rouf Pinchoo.
23. Shri Abdul Rouf Pinchoo, System Assistant, in the Court of Pr. District & Sessions Judge, Bhaderwah is transferred and posted as such in the Court of Pr. District & Sessions Judge, Anantnag vice Shri Ishfaq Mohi-ud-din.
24. Shri Ishfaq Mohi-ud-Din, System Assistant, in the Court of Pr. District & Sessions Judge, Anantnag is transferred and posted as such in the Court of Pr. District & Sessions Judge, Kupwara vice Shri Syed Tufail.
25. Shri Syed Tufail, System Assistant, in the Court of Pr. District & Sessions Judge, Kupwara is transferred and posted as such in the Court of Pr. District & Sessions Judge, Bandipora vice Shri Asif Zahid Naqashbandi.
26. Shri Asif Zahid Naqashbandi, System Assistant, in the Court of Pr. District & Sessions Judge, Bandipora is transferred and posted as such in the Court of Pr. District & Sessions Judge, Srinagar vice Ms. Towheeda Qasim.
27. Ms. Towheeda Qasim, System Assistant, in the Court of Pr. District & Sessions Judge, Srinagar is transferred and posted as such in the Court of Pr. District & Sessions Judge, Pulwama vice Ms. Humyra Mohi-ud-Din.
28. Ms. Humyra Mohi-ud-Din, System Assistant, in the Court of Pr. District & Sessions Judge, Pulwama is transferred and posted as such in the Court of Pr. District & Sessions Judge, Srinagar vice Ms. Shaista Jalal.
29. Ms. Shaista Jalal, System Assistant, in the Court of Pr. District & Sessions Judge, Srinagar is transferred and posted as such in the Court of Pr. District & Sessions Judge, Budgam vice Ms. Fozia Aman.
30. Ms. Fozia Aman, System Assistant, in the Court of Pr. District & Sessions Judge, Budgam is transferred and posted as such in the Court of Pr. District & Sessions Judge, Srinagar vice Shri Ahmed Hussain.

31. Shri Ahmed Hussain, System Assistant, in the Court of Pr. District & Sessions Judge, Srinagar is transferred and posted as such in the Court of Pr. District & Sessions Judge, Ganderbal vice Shri Owais Ahmad Shah.
32. Shri Owais Ahmad Shah, System Assistant, in the Court of Pr. District & Sessions Judge, Ganderbal is transferred and posted as such in the Court of Pr. District & Sessions Judge, Kulgam vice Shri Arshid Ahmad Pala.
33. Shri Arshid Ahmad Pala, System Assistant, in the Court of Pr. District & Sessions Judge, Kulgam is transferred and posted as such in the Court of Pr. District & Sessions Judge, Bhaderwah vice Shri Deep Kumar.
34. Shri Deep Kumar, System Assistant, in the Court of Pr. District & Sessions Judge, Bhaderwah is transferred and posted as such in the Court of Pr. District & Sessions Judge, Ramban vice Shri Zubair Ahmad Khan.
35. Ms. Rohee Maqbool, System Assistant, in the Court of Pr. District & Sessions Judge, Pulwama is transferred and posted as such in the Court of Pr. District & Sessions Judge, Shopian vice Shri Abrar Ashraf.
36. Shri Abrar Ashraf, System Assistant, in the Court of Pr. District & Sessions Judge, Shopian is transferred and posted as such in the Court of Pr. District & Sessions Judge, Kupwara vice Shri Imran Khan.
37. Shri Imran Khan, System Assistant, in the Court of Pr. District & Sessions Judge, Kupwara is transferred and posted as such in the Court of Pr. District & Sessions Judge, Budgam vice Ms. Wahida Rehman.
38. Ms. Wahida Rehman, System Assistant, in the Court of Pr. District & Sessions Judge, Budgam is transferred and posted as such in the Court of Pr. District & Sessions Judge, Pulwama vice Ms. Rohee Maqbool.
39. Shri Vishal Koul, System Assistant, in the Court of Pr. District & Sessions Judge, Kishtwar is transferred and posted as such in the Court of Pr. District & Sessions Judge, Jammu vice Ms. Nancy Banoo.
40. Ms. Nancy Banoo, System Assistant, in the Court of Pr. District & Sessions Judge, Jammu is transferred and posted as such in the Court of Pr. District & Sessions Judge, Samba vice Ms. Priyanka Pawar.
41. Ms. Priyanka Pawar, System Assistant, in the Court of Pr. District & Sessions Judge, Samba is transferred and posted as such in the Court of Pr. District & Sessions Judge, Kathua vice Ms. Seema Chalota.

42. Ms. Seema Chalotra, System Assistant, in the Court of Pr. District & Sessions Judge, Kathua is transferred and posted as such in the Court of Pr. District & Sessions Judge, Jammu vice Shri Angrez Singh.
43. Shri Angrez Singh, System Assistant, in the Court of Pr. District & Sessions Judge, Jammu is transferred and posted as such in the Court of Pr. District & Sessions Judge, Kishtwar vice Shri Vishal Koul.
44. Ms. Priya Mussa, System Assistant, in the Court of Pr. District & Sessions Judge, Udhampur is transferred and posted as such in the Court of Pr. District & Sessions Judge, Reasi vice Shri Sumit Kumar.
45. Shri Sumit Kumar, System Assistant, in the Court of Pr. District & Sessions Judge, Reasi is transferred and posted as such in the Court of Pr. District & Sessions Judge, Kathua vice Shri Pardeep Singh.
46. Shri Pardeep Singh, System Assistant, in the Court of Pr. District & Sessions Judge, Kathua is transferred and posted as such in the Court of Pr. District & Sessions Judge, Udhampur vice Ms. Priya Mussa.
47. Shri Mohd Iqbal Khan, System Officer, in the Court of Pr. District & Sessions Judge, Poonch and Shri Mohd Yasir, System Officer, in the court of Pr. District & Sessions Judge, Rajouri shall swap their place of postings.

**Note:-** All the Pr. District & Sessions Judges are directed to ensure that all the transferees are relieved within 10 days from the date of issuance of this order.

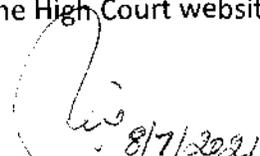
**By Order**

(Sd/-)  
(Rajeev Gupta)  
Principal Secretary to,  
Hon'ble the Chief Justice

No.: 257-64/Psy Dated: 08-07-2021

Copy to the:

- 01 Registrar General, High Court of J&K at Srinagar.
- 02 Registrar Vigilance, High Court of J&K at Srinagar.
- 03 Registrar Rules, High Court of J&K at Srinagar.  
.....for information
- 04 Principal District & Sessions Judges, Srinagar/Jammu/Udhampur/Bhaderwah Baramulla/Kulgam/Ramban/Pulwama/Kupwara/Shopian/Kishtwar/Anantnag/Kargil/Bandipora/Ganderbal/Budgam/Reasi/Kathua/Samba/Rajouri/Poonch for information and necessary action.
- 05 Director Finance, High Court of J&K, Srinagar for information.
- 06 Chief Librarian, High Court of J&K Srinagar/Jammu.
- 07 Order File.
- 08 Incharge, NIC, High Court wing, Srinagar for uploading the same on the High Court website.

  
8/7/2021  
Principal Secretary to,  
Hon'ble the Chief Justice